MR. SPEAKER: That is not meant to be taken in a serious manner. Sometimes we make friendly remarks.

श्री शंकर दयाल सिंह (चतरा) : अध्यक्ष महोदय, मैं आप की अनुमति से कहना चाहता हूं कि अगर उन को आप अलाऊ करते हैं तो हम को भी अलाऊ कीजिए ......

MR. SPEAKER: I am thinking of keeping all troublesome members at a distance from me! He is very near me. You are just opposite. please sit down.

श्री शंकर दयाल सिंह : मान्यवर, मैं दूसरी बात कह रहा था कि देश के किसी हिस्से में अशान्ति होती है तो हम लोगों को भी परेशानी होती है । आप ने रूलिंग दी कि गृह मंत्री इस पर स्टेटमेंट देंगे । लेकिन उस के बाद भी माननीय सदस्य बात को बढ़ा रहे हैं ।

अध्यक्ष महोदय : अभी आप मेहरबानी करके बैठ जाइये ।

श्री शंकर दयाल सिंह : एक पोलिटिकल पार्टी का हाथ इस में है, इसलिए पहले गृह मंत्री का स्टेटमेंट आये, उस के बाद बहस हो ।

अध्यक्ष महोदय : अगर आप शान्ति से बैठ जायें तो अच्छा रहे । जब आप ही ऐसी बातें इस सदन में करेंगे तो मेरे लिए मुश्किल पैदा हो जायगी ।

श्री जगन्नाथ राव जोशी (शाजापुर) : अध्यक्ष महोदय, यहां इस इश्यू को उठाने के बाद, गृह मंत्री के वक्तव्य देने के पहले पूरी जानकारी यदि सभा पटल पर रखी जाय तो इस से काफ़ी मदद होगी ।

अध्यक्ष महोदय : मुझे देखना पड़ता है कि कोई बात फैले या न फैले । दोनों ही आस्पेक्ट्स का ध्यान रखना पड़ता है ।

SHRI JYOTIRMOY BOSU: One submission, Sir. Please allow a discussion under rule 193 because seven lives have been lost and hundreds have been stabbed. If you cannot fix it this week, we can have it on Monday. I want an assurance from you.

MR. SPEAKER: We have to abide by the rules.

Papers to be laid on the Table.

12.13 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ADMINISTRATIVE REPORT AND REPORT ON WORKING OF MRTPC AND MRTP ACT FOR THE YEAR 1972

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): I beg to lay on the Table:—

(1) A copy each of the following papers under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969:—

(i) Annual Administrative Report on the working of the Monopolies and Restrictive Trade Practices Commission for the period 1st January, 1972 to 31st December, 1972.

(ii) Report on the working and administration of the Monopolies and Restrictive Trade Practices Act, 1969, for the period 1st January, 1972 to 31st December, 1972.

(2) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the above Reports.

[Placed in Library. See No. LT-5982/73].